

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508
IB-281/ND/2022

IN THE MATTER OF:

Kelvin Air Conditioning And Ventilation Systems Pvt. Ltd.**Applicant**

Vs.

M/s. Triumph Reality Pvt. Ltd.**Respondent**

SECTION

U/s 9 IBC

Order delivered on 16.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Zain A Khan, Mr. Beenu Sharma

For the Respondent : Mr. Gaurav Bahl

ORDER

Heard the submissions made by Ld. Counsel for the Operational Creditor as well as proxy counsel for the Corporate Debtor. Both the Counsels have jointly prayed for an adjournment in the matter. List the matter on **06.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)